

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**RAJYA SABHA**

**UNSTARRED QUESTION NO.138**

**TO BE ANSWERED ON 17<sup>th</sup> JULY, 2017**

**MAJOR PORT AUTHORITIES BILL, 2016**

138. SHRI RITABRATA BANERJEE:

Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that in the Major Port Authorities Bill, 2016, Government proposes to appoint labour representatives from amongst the persons who in the opinion of the Central Government are capable of representing the interest of the employees in the major port authorities; and
- (b) if so, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI MANSUKH L. MANDAVIYA)

(a)&(b):Yes, Sir. This will ensure that the interest of the employees is adequately protected.

\*\*\*\*\*

